

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 15.

C.P. (IB)/4365(MB)2019

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Rswm Ltd**

Vs

Blufab Fashion Fabrics Llp

IBC under Sec 9

ORDER

Adv. Rahul Karnik for OC. None for CD.

Since the CD has not been appearing from 12.03.2020, it is set *ex-parte*. Heard Counsel for OC for a considerable time and **Reserved for orders**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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